

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 5**

CUSTOMS APPEAL NO. 86451 OF 2014

(Arising out of Order-In-Original No. 15/2014/CAC/CC(G)PKUA/CB dated
31.01.2014 passed by The Commissioner of Customs (General).)

M/s. ODHARAM BULCHAND C&F PVT LTD

306, 3rd Floor, VTM Bldg,
Mehra Compound, Andheri-Kurla Road,
Andheri (E),
Navi Mumbai-400 072

Appellant

Vs.

**COMMISSIONER OF CUSTOMS, MUMBAI –
GENERAL**

New Custom House, Ballard Estate,
Mumbai-400 001.

Respondent

Appearance:

Shri Pradeep Kumar Singh, Director of the Company for Appellant.

Shri D.S. Maan, Deputy Commissioner, Authorized Representative for the
Respondent.

CORAM:

HON'BLE MR. Dr. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

HON'BLE MR. ANIL.G.SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 17.07.2025

Date of Decision: 17.07.2025

FINAL ORDER NO :- A/86176/2025.

Director of the Company Mr. Pradeep Kumar Singh appears and requests
for withdrawal of the appeal.

2. Learned AR is present.
3. Appeal stands dismissed as withdrawn.

(Dictated and pronounced in open court.)

**(Dr. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)**

**(ANIL.G.SHAKKARWAR)
MEMBER (TECHNICAL)**

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